NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/116/2016 PETITION NUMBER : A.R. Rajasekar NAME OF THE PETITIONER(S) : M/s i Gen Power System Private Limited & 3 others NAME OF THE RESPONDENT(S) : 111, 237, 397/398, 402, 403 & 406 UNDER SECTION SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Coursel for Responsets a.v. Mars
Coursel for Sirvil

ORDER

Counsels representing both the parties present. Counsel for Petitioner prayed time for submission. At request, time is extended. Put up on 29.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)